(01)

I Ragini Singh. se

## **Declaration of Assets and Liabilities**

Year 2023

I Ragini Singh son/daughter/wife of Shri Prakash Singh	
Aged 32 years, belonging to Bihar Legislative Assembly Secretariat	
Service and presently working as Library Assistant	
give herein below the details of the assets (immovable, movable, bank balance, etc.) of	)
myself, my spouse and dependants*:	

## **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse	Dependant-1 (name)	Dependant-2 (name)	Dependa nt-3 Etc. Name
(i)	Cash	₹ 5000/-	NOT APPLICABLE	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹ 25,000 ₹ 15,000 (ICICI Bank)	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	Mutual Fund:- ₹ 1,20,000	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPF:-₹ 58,500 FD (ICICI):- ₹1,00,000	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Ragini Lingh 902. 2023

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on <u>Feb 2022</u>
(a)	(i) Loans from Banks	NIL	NIL
(4)	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

Rogini Singh

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate	Ack.NO. :- 818741080150722	
	the assessment year upto which Income Tax Return	A.Y. 2022-23	NOT APPLICABLE
	filed. Give also Permanent Account Number (PAN)]	JNBPS9954Q	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary	NIL	NIL
	business] (iv) Property Tax	NIL	NIL

## **Personal Detail** В.

GPF/CPF/PRAN No.

110144056367

Ghazipur, UP

Gender

**FEMALE** 

Date of Birth

01/08/1990

Class/Group

В

Cadre

Bihar Legislative Assembly Secretariat

Home District

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Ragini Singh
Name of Employee: Ragini Singh

Place: Patna

Designation: Library Assistant

Date: 9. Feb 23

Department: Bihar Legislative Assembly Library

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single

side) in prescribed format.

Ragini Süngh 09.02/2023